

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 80 of 2013

Dated : 15th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

... Appellant(s)

Versus

Rajasthan Electricity Regulatory
Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s):

Mr. Pradeep Misra with
Mr. Daleep Kr. Dhayani

Counsel for the Respondent(s):

ORDER

Admit. Issue notice to all the Respondents returnable on 15.05.2013. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **15.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt